

**SHRI K. GOPAL :** This is a very curious attitude shown by the Home Minister. The memorandum was given three months ago and yet nothing has been done about it. I do not want to add to what Mr. Stephen has said. In view of the Government's callous attitude, we are forced to walk out.

*Shri C. M. Stephen and Shri K. Gopal and some other members then left the House.*

13.21 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

#### HUNDRED AND SEVENTEENTH REPORT

**SHRI P. V. NARASIMHA RAO** (Hannamkonda) : I beg to present the Hundred and seventeenth Report of the Public Accounts Committee on action taken by Government on the recommendations contained in their Twenty-fourth Report on Railway Expenditure.

#### CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE—contd.

REPORTED SERIOUS SITUATION ARISING OUT OF DEMOLITION OF CHURCHES, ETC. BY THE AUTHORITIES IN ARUNACHAL PRADESH—contd.

**SHRI H. M. PATEL :** May I be permitted to say this in view of the remarks that Mr. Stephen, Leader of the Opposition, made as he staged the walk-out? As he led the walk-out, he made a very serious charge. He has said that the persecution of the minorities has started. He has said this on the basis of this Call Attention. The Call Attention related to drawing attention to the reported demolition of churches and other properties in Arunachal Pradesh. A categorical statement was made saying that there was no truth whatsoever in this charge. Still on that the whole tissue of lies have been built to say that it proves that there is persecution of minorities. He has said this adding 'in spite of our request that the Home Minister should give an as-

urance that the minorities' rights will be respected'. That assurance was given, not once but several times. Still they continued to say that this had not been given. I wish to put on record that this is entirely politically motivated and that there is no truth whatsoever in this suggestion that there has been any question of persecution of minorities.

**MR. DEPUTY-SPEAKER :** Mr. Satyendra Narayan Sinha.  
(Interruptions)\*

**MR. DEPUTY-SPEAKER :** Nothing will go on record except Mr. Satyendra Narayan Sinha.

(Interruptions)\*

13.24 hrs.

#### ESTIMATES COMMITTEE

#### TWENTY-EIGHT REPORT

**SHRI SATYENDRA NARAYAN SINHA** (Aurangabad) : Sir, I beg to present the Twenty-eighth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Finance (Department of Revenue)—Central Excise.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

#### TWENTY-THIRD REPORT

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) : Sir, I beg to present the Twenty-third Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in the Sixth Report of the Committee on Galloping Rise in Foreign Tours and Costs thereof undertaken by Officials of the Public Undertakings.

Sir...

**MR. DEPUTY-SPEAKER :** No. Nothing more will go on record. Matters under Rule 377.

(Interruptions)\*